Amendment Regulations, 1972, published in Notification No GSR 41(L) in Gazette of India dated the 20th January, 1972

- (xxi) The Indian Police Scivice (Fixa tion of Cadre Strength) Amend ment Regulations, 1972, publi shed in Notification No G S R 42(I) in Gazette of India dated the 20th January, 1972
- (xxn) The Indian Administrative Service (Pav) Third Amendment Rules 1972 published in Noti fication No Cr S R 43(L) in Gazette of India dated the 20th January, 1)72
- (XXIII) The Indian Police Servic (Pay) Amendment Rules 1972 published in Notification No G S R 44(L) in Garctie of India dated the 20th January, 1972
- (XXIV) The Indian Police Service (P1y) First Amendment Rules 1972, published in Notification No Gi S R 116 in Grizette of India dated the 22nd Jinuary, 1972 [Placed in Library See No LT---1513/72]

### CINTRAL INDUSTRIAL SECURITY FORCE (AMINDMENT) RULES

SHRIK C PANT I beg to lay on the Table a copy of the Central Industrial Security Force (Amendment) Ru'es, 1971 (Hindi and English versions) published in Notification No S O 444 in Gazette of India dated the 5th February, 1972, under sub section (3) of section 22 of the Central Industrial Security Force Act, 1968 [Placed m Library. See No LT-1514/72]

# ANNUAL REPORT OF REGISTRAR OF NEWS-PAPERS ON PRESS IN INDIA

THE MINISTER OF STATL IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): I beg to lay on the Table

# PMB and Resn 134 Comm Rep.

- A copy of the Annual Report (Part 1) of the Registral of New papers for India on Picss in India, 1971
- (2) A statement (Hindi and Figlish versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously [Placed in Librar] See No LT-1515/72]

#### UGC (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MIMBERS) AMENDMENT RULES

THI DIPUTY MINISTER IN THE MINISTRY OF FURCATION AND SO CIAL WLLFARI AND IN THE DEPART-MENT OF CUTTURE (SHRED P YADAV) I beg to lay on the Table a copy of the University Grants (ommission (Dis quahication, R therman and Conditions of Service of Members) Aniendment Rules, 1972 (Hindi and Inglish versions) published in Notification No S O 577 in Gazette of India dated the Diffi I obtaary 1972 under subsection (3) of section 25 of the University Grants Commission Act, 1956 [Placed in Library See No LT-1516/72]

# 12 251 hrs

#### RLSIGNATION OI MFMBLR (SIIRI P C SLTIII)

MR SPEAKLR I have to inform the House that Shri P C Sethi, an elected member of Lok Sibha from Indore constituency of Madhya Pridesh, has resigned his seat in Lok Sabha with effect from the 22nd March 1972

12,26 hrs

COMMITTLE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# TENTH REPORT

SHRIG G SWELL (Autonomous Distructs) I beg to present the Tenth Report of the Committee on private Members' Bills and Resolutions

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